



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-4259329

सन्दर्भ संख्या : 21 | NUT-58 / 2023

दिनांक : 05/04/23

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in

Sub: Compliance/present status report in compliance of the order dated 14.12.2022 passed by Hon'ble National Green Tribunal, New Dellhi in Original Application No. 551 of 2022 Dr. Ashok Kumar Versus State of U.P.

Sir,

That in compliance of the order dated 14.12.2022 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 551 of 2022 Dr. Ashok Kumar Versus State of U.P., Compliance/present status report on behalf of U.P. Pollution Control Board is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal.

Enclosure- As above

Yours Sincerely

(Radhey Shyam)
Regional Officer

OK

Copy to:

1. Shri Pradeep Misra, Advocate on Record, Hon'ble NGT, New Delhi for persual and necessary action please.
2. Chief Environmental Officer, C-1, U.P. Pollution Control Board, Lucknow for information please.
3. Law Officer-1, U.P. Pollution Control Board, Lucknow for information and necessary action please.

Regional Officer

OK

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Compliance/Present Status Report**In****Original Application No. 551/2022****Dr. Ashok Kumar*****Versus******State of U.P.*****Order Date – 14.12.2022**

**Filed on Behalf of:
Uttar Pradesh Pollution Control Board**

Vivek *R* *S*

(2)

Background

In compliance of Hon'ble NGT passed order on 06.09.2022 in O.A. No. 551/2022 in the matter of Dr. Ashok Kumar Vs State of U.P., Compliance report submitted by the joint committee through nodal agency, UPPCB vide letter dated 12.12.2022. Further, relevant paras of the order dated 14.12.2022 passed by Hon'ble NGT are reproduced below: -

".....4. In view of the averments made in the application and observations made in the report, we consider it appropriate to have response from (1) the State of Uttar Pradesh (U.P.), through the Chief Secretary, Government of U.P.; (2) the Member Secretary, UPPCB; (3) the Chief Executive Officer, Greater Noida Industrial Development Authority; (4) the District Magistrate, Gautam Bhudhnagar and (5) M/s. PMSS Building Material Pvt. Ltd.-project proponent, who stand impleaded as respondents No. 1 to 5. The Registry is directed to prepare and attach memo of parties to the application. Respondent no. 2 is already appearing before this Tribunal through counsel. Notices be issued to respondents no. 1 and 3 to 5.

5. Reply/response by respondents no. 1 to 5 be filed within one month by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.

6. List for further consideration on 01.02.2023.

Vivek

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scsp

1. **Compliance Report by U.P. Pollution Control Board in O.A.
551/2022 Dr. Ashok Kumar Vs State of U.P.:-**

Latest Inspection/present status report of M/s PMSS Building Material Pvt. Ltd., Khasra no. 663, Vill. -Patwari, 130-meter road, near Eros Sampoonam society, Greater Noida west, Gautambuddh Nagar.

Latest inspection of the above said unit was carried out by under signed on 05.04.2023. Inspection report is as follows:-

- I. At the time of inspection, no representative of the unit was present.
- II. During inspection, it was found that unit is totally dismantled.
- III. It was observed that all raw materials, product and plant Machinery which was lying/established on site, has been removed/ dismantled and no source of air pollution exists in present scenario.
- IV. Photographs taken during inspection are as follows:-



Handwritten signatures in blue ink.



Unit is closed in compliance of closure order issued by UPPCB U/s 31A of Air (Prevention and Control of Pollution) Act, 1981 vide letter no. H-85449/C-1/Air/Sa-1120/Closure Order/2022 dt.12.12.2022.

Unit have deposited the imposed Environmental Compensation of Rs. 1,00,000/- on dt. 27.01.2023 to Greater Noida Industrial Development Authority, copy of same is annexed as **(Annexure-1)**.

Latest Inspection report is being submitted for kind consideration please.

Nivek
05/4/23
(Vivek Kumar)
AEE

Ranjeet Singh
05/4/2023
(Ranjeet Singh)
AEE

Radhey Shyam
05/4/2023
(Radhey Shyam)
Regional Officer

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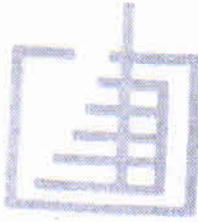


Winn R [Signature]

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Vivek R. [Signature]



(P)

Annexure-1

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PMSS BUILDING MATERIAL PRIVATE LIMITED

Building Material Supplier | Fleet Owner

CIN: U51900UP2019PTC114448

27/01/2023

To
Concern Officer
Greater Noida Industrial Development Authority
01, Sector Knowledge Park-4,
Greater Noida City-201310
Gautam Buddha Nagar (Uttar Pradesh)

Subject: NGT Penalty Deposit

Ref: Your Letter No.- Project/Work Circle-3/2022/1269

Dear Sir,

As per your direction to verse penalty, we have deposited a sum of Rs. 1,00,000.00 (Rs. One Lac Only) via NEFT (000131699936) as per your bank details given by you.

We have closed our work and paid all charges, so please issue us a NOC and release the seal.

Thanks & Regards

[Signature]
PMSS BUILDING MATERIAL PVT. LTD.
PMSS Building Material Pvt. Ltd.
Director

Enclosed:

1. Bank NEFT Slip

Ce - Regional Officer, UP Pollution Control Board, Gr. Noida.

Reg. Office: K.No.-663, Main 130 Meter Road, Near Eros Sampoonam, Village-Patwari, Sector-2, Greater Noida, Gautam Buddha Nagar, Uttar Pradesh-201301

Email: pmss002019@gmail.com

Transaction ID:

Customer Acknowledgement / ग्राहक की रसीद

Date: 27 01 2023

Customer name / ग्राहक का नाम: PMS RUPLO PRAKASH TRADING PVT. LD.

Beneficiary name / लाभार्थी का नाम: CHANDA RECOVERING PRIVATE LIMITED

Beneficiary bank name / लाभार्थी के बैंक का नाम: HDFC BANK

Transaction reference number / संदर्भ संख्या: HCNO 50100H899650

Name and signature of Bank official / बैंक अधिकारी का नाम और हस्ताक्षर: PMS

Mode of payment / भुगतान का प्रकार: NEFT

Beneficiary account number / लाभार्थी का खाता नंबर: 000131699936

Amount / राशि: 100000/-

Bank Seal

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ग्रेंटर नौएडा औद्योगिक विकास प्राधिकरण

ग्रेंटर नौएडा औद्योगिक विकास प्राधिकरण, गौतमबुद्ध नगर, 201300

दिनांक: 3/10/2022

दिनांक: 10/2022

सेवा में,

मैसर्स पी०एम०एस०एस० बिल्डिंग मैटेरियल प्रा० लि०
खसरा सं०- 663, ग्राम पतावाड़ी, 130मी० रोड
निकट इरोज सम्पूर्णम सोसाइटी, ग्रेंटर नौएडा वेस्ट,
गौतमबुद्ध नगर।

विषय:- मैसर्स पी०एम०एस०एस० बिल्डिंग मैटेरियल प्रा० लि०, खसरा सं०- 663, ग्राम पतावाड़ी, 130मी० रोड, निकट इरोज सम्पूर्णम सोसाइटी, ग्रेंटर नौएडा वेस्ट, गौतमबुद्धनगर के विरुद्ध पर्यावरणीय क्षतिपूर्ति प्रशमन आरोपित किये जाने के संबंध में।

महोदय

सूचना उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेंटर नौएडा के क्षेत्रीय अधिकारी के पत्रांक संख्या-938/सा०-66/2022 दिनांक 19/10/2022 का संदर्भ ग्रहण करना वारे (प्रतिलिपि संलग्न), जिसमें उनके द्वारा अवगत कराया गया है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा जारी आदेशों एवं ग्रुप के अनुपालन के क्रम में ग्रेंटर नौएडा क्षेत्रान्तर्गत कार्यालय के क्षेत्रीय अधिकारी द्वारा सन्तुष्ट परियोजना का निरीक्षण दिनांक 15.10.2021 को किया गया। निरीक्षण के समय परिसर के अन्दर पर्यावरण में प्रदूषण का स्तर गंभीर रूप से बढ़ाकर पाया गया। उक्त पर वायु प्रदूषण के रोकथाम हेतु प्रभावी व्यवस्था नहीं पायी गयी, जिससे पर्यावरण को नुकसान की संभावना पायी गयी। उपरोक्त के दृष्टिगत निर्माणाधीन परियोजना मैसर्स पी०एम०एस०एस० बिल्डिंग मैटेरियल प्रा० लि०, खसरा सं०- 663, ग्राम पतावाड़ी, 130मी० रोड, निकट इरोज सम्पूर्णम सोसाइटी, ग्रेंटर नौएडा वेस्ट, गौतमबुद्ध नगर पर मा० राष्ट्रीय क्षतिपूर्ति प्रशमन ₹० 1,00,000.00 (₹० एक लाख मात्र) आरोपित किये जाने की सारसुति की गयी है।

अतः उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा की गयी सारसुति के क्रम में ग्रेंटर नौएडा प्राधिकरण क्षेत्र में एन०जी०टी० के द्वारा निर्देशों का उल्लंघन कर वायु प्रदूषण फैलाने के लिए आपके ऊपर ₹० 1,00,000.00 (₹० एक लाख मात्र) का अर्थदण्ड लगाया गया है। आरोपित अर्थदण्ड की धनराशि को निम्नानुसार 15 दिन में प्राधिकरण जमा कराया जाना सुनिश्चित कर एवं साथ ही जमा की गयी धनराशि की रसीद की एक प्रति प्राधिकरण के बिल्डर्स/संस्थागत विभाग एवं अधोहस्ताक्षरी को उपलब्ध कराया जाना सुनिश्चित करें।

विकल्प-1:- आरोपी०जी०एस० के माध्यम से A/c Title GNIDA recovery NGT panalty A/c no. 50100118996050, IFSC code 0000278, HDFC Bank, Greater Noida

विकल्प-2:- Demand draft के माध्यम से to be deposited in favour of Greater Noida Industrial Development Authority payable at Noida A/C No. 50100118996050, IFSC code 0000278, HDFC Bank, Greater Noida.

इसके अतिरिक्त आपको निर्देशित किया जाता है कि निर्माण कार्यों में प्रयोग होने वाली सामग्री को पूर्ण रूप से कवर करना सुनिश्चित करें एवं पानी का छिड़काव प्रतिदिन करते रहें ताकि वायु प्रदूषण को रोका जा सके। उक्त के अतिरिक्त वायु प्रदूषण के दृष्टिगत मा० राष्ट्रीय हरित अधिकरण द्वारा जारी आदेशों का अनुपालन करना सुनिश्चित करें।

संलग्नक-उपरोक्तानुसार।

(चेतराम सिंह)

वरिष्ठ प्रबन्धक, वर्क सर्किल-3

प्रतिलिपि:-

- 1 स्टाफ आफिसर को अपर मुख्य कार्यपालक अधिकारी (डी०/पी०/ए०) महोदय/महोदया के सादर अवलोकनार्थ प्रेषित।
- 2 महाप्रबन्धक (वित्त) महोदय को सूचनार्थ प्रेषित।
- 3 महाप्रबन्धक (अभियन्त्रण)/नोडल अधिकारी एन०जी०टी० महोदय को सूचनार्थ प्रेषित।
- 4 सहायक महाप्रबन्धक (संस्थागत) महोदय को सूचनार्थ प्रेषित।
- 5 सहायक महाप्रबन्धक (अर्थन सर्विस) महोदय को सूचनार्थ प्रेषित।
- 6 वरिष्ठ प्रबन्धक (स्वारथ्य)/नोडल अधिकारी एन०जी०टी० को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
- 7 वरिष्ठ प्रबन्धक (नियोजन) को सूचनार्थ।
- 8 प्रबन्धक (बिल्डर्स) को सूचनार्थ प्रेषित।
- 9 क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेंटर नौएडा को सूचनार्थ प्रेषित।
- 10 प्रबन्धक/सहायक प्रबन्धक, वर्क सर्किल-3 को आवश्यक कार्यवाही हेतु प्रेषित।

वरिष्ठ प्रबन्धक, वर्क सर्किल-3